

**Central Administrative Tribunal
Principal Bench**

**CP No.457/2018
in OA No.3150/2012**

New Delhi, this the 15th day of March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

Dr. Sangeeta Devi
W/o Dr. Rajinder Parshad
SMO, CGHS Maternity and Gynae Hospital
R.K. Puram, Sector 5
New Delhi-110003. ...Applicant

(By Advocate: None)

Vs.

1. Ms. Preeti Sudan
Director General of Health Services
Directorate General of Health Services
Nirman Bhawan
New Delhi-110001.
2. Dr. S. Venkatesh
Director General of Health Services
Nirman Bhawan
New Delhi-110001. ...Respondents

(By Advocate: Shri V.S.R. Krishna)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This Contempt case has been filed alleging that the respondents did not implement the Order dated

15.11.2016 passed by this Tribunal in OA No.3150/2012

2. Today, learned counsel for the applicant has placed before us a copy of the Order dated 04.02.2019, through which the Hon'ble Delhi High Court stayed operation of the Order in the OA.

3. In that view of the matter, we close the CP, leaving it open to the applicant to pursue the remedies, depending upon the outcome of the writ petition.

**(Mohd. Jamshed)
Member(A)**

**(Justice L. Narasimha Reddy)
Chairman**

/vb/